

Central Administrative Tribunal
Principal Bench, New Delhi.

(78)

CP- 220/94 in
OA-566/92

New Delhi this the 12th Day of July, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. V.P. Bansal,
S/o Sh. H.C. Aggarwal,
R/o D-II/52, West Kidwai Nagar,
New Delhi.

Petitioner

(By advocate Sh. P.P. Khurana)

versus

Shri M.S. Dayal,
Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.

Respondent

ORDER(CRAL)
delivered by Hon'ble Mr. Justice S.K. Dhaon, Chairman

The learned counsel for the petitioner states
that he does not press CP- 220/94. Accordingly, it is
dismissed.

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(B.N. DHOUNDIYAL)
MEMBER(A)

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(S.K. DHAON)
CHAIRMAN